

(ख) यदि हां, तो वह योजना किस प्रकार की है और कब तक कार्यान्वित होगी ?

वाणिज्य तथा उद्योग उपमन्त्री (श्री सतीश चन्द्र) : (क) और (ख). बहुत से हिस्से में हमारे व्यापारिक प्रतिनिधियों द्वारा चलाये जाने वाले प्रदर्शन स्थानों और व्यापारिक केन्द्रों में भारतीय माल का प्रदर्शन किया जा रहा है। सिंगापुर में एक व्यापारिक केन्द्र हाल में ही खोला गया है और वहाँ एक गोदाम और माल के प्रदर्शन का केन्द्र खोलने की योजना पर भी जल्दी ही अमल होने की सम्भावना है। प्रदर्शनी निदेशालय ने १९५६-५७ में १७ प्रदर्शनियों में हिस्सा लिया है।

श्री विभूति मिश्र . मैं जानना चाहता हूँ कि यूरोपीय देशों में कहाँ कहाँ ऐसे केन्द्र खोले गए हैं। माननीय मंत्री ने तो सिंगापुर की बात बताई है।

श्री सतीश चन्द्र . जैसा कि मैंने अभी बताया हमने १७ प्रदर्शनियों में भाग लिया, जो सप्तर के अलग अलग देशों में आयोजित की गई थीं। यूरोप के बहुत से देशों में भी प्रदर्शनियाँ हुईं, जिनमें हमने भाग लिया। इस के अलावा हमारे ट्रेड सेन्ट्रल और शो रूम भी बहुत से यूरोपीय देशों में हैं।

Shrimati Ha Palchoudhury: What has been the net gain to India of all these show rooms that have been opened and what is the trade that we have done?

Shri Satish Chandra: It is difficult to assess the exact quantum of trade because these show rooms are generally organized for the publicity of our goods and for the promotion of our trade. Trade contracts are actually established between the private firms of exporters and importers

Shri Ranga: Is it not a fact that in some of our Embassies—I can mention places like Vienna and Paris—where our goods are supposed to be kept in some show cases, there are no

special shops or show places at all but these goods are kept in the embassy buildings in the darkest possible areas just because of shortage of space there?

Shri Satish Chandra: There are some show cases in our embassies displaying goods usually in the entrance halls. Apart from that, there are separate show rooms also in commercial localities

Shri Ranga: Have we got them in Vienna and Paris?

Shri Satish Chandra: Not in Vienna, I suppose. But, in many places we have got them e.g., Colombo, Karachi, Manila, Bangkok, Djakarta and other places

Industrial Estates in Bihar

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*496. { Pandit D. N. Tiwary:
Shri Shree Narayan Das:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Industrial Estates to be set up in Bihar during the Second Five Year Plan;

(b) whether their location has been finalised, and

(c) whether any Industrial Estate is functioning in Bihar?

The Minister of Industry (Shri Manubhai Shah): (a) Four

(b) Yes, Sir. The Estates are proposed to be set up in Patna, Darbhanga, Ranchi, and Biharsharif.

(c) No, Sir

Pandit D. N. Tiwary: What will be the capital outlay on each of the Estates?

श्री मनुभाई शाह . सब माल के ७५ से ८० लाख रुपये, उसमें से ६ लाख रुपये अभी तक मज़ूर किए जा चुके हैं।

पंडित द्वा० ना० तिनारी पटना में दो इंडस्ट्रियल एस्टेट्स बने बनाई जा रही हैं

श्री बिहार के दूसरे अन्य स्थानों में क्यों नहीं बनाई जा रही है जैसे महसी और जो पटना से भी ज्यादा उपयुक्त जगह है ?

श्री मनुभई शाह इसमें कुछ गलतफहमी दिखाई देती है। पटना में एक ही इन्स्ट्रियल एस्टेट होने वाली है।

पंजित हा० ना० तिबारी बिहार शरीफ भी पटना में ही है।

श्री मनुभई शाह स्टेट गवर्नमेन्ट ने सोचा कि उसे जो जगह मिल रही है, वहा एम्प्लायमेंट ज्यादा लोगो को दिया जा सकता है, इसलिए वहा उसने दो सिलैक्ट किए।

Shri Shree Narayan Das: Out of the four industrial estates one has been set up in Darbhanga. May I know what is the progress that has been made in the setting up of this estate?

Shri Manubhai Shah: Land has been acquired and plans are being drawn up.

Shrimati Tarkeshwari Sinha: May I know whether the implementation of this programme is conducted only by the Central Government or the co-operation of the States is also asked for and, if so, may I know what is the financial co-operation or otherwise between the Centre and the States?

Shri Manubhai Shah: As far as the financial side is concerned, the entire amount is given as loan by the Centre to the State. The actual construction is the responsibility of the State Government, but we generally look after the progress and see that the programmes are implemented.

Kamla Market, Delhi

*499 { **Shri E. J. Rao:**
Shrimati Renu Chakravarty:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) on what basis commercial flats in Kamla Market, Delhi, were leased

out to displaced persons from West Pakistan;

(b) whether any dispute exists now between the Government of India and the allottees regarding payment of arrears of rent, and

(c) whether it is a fact that Government originally agreed to transfer ownership rights to the allottees?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) There are no commercial flats in Kamla Market. There are, however, two rooms on the 1st floor which were meant for the caretaker but as no eligible displaced persons applied for their allotment, they have been allotted to certain Government departments for office purposes.

(b) No

(c) No

Shrimati Renu Chakravarty: After the acceptance by Government of the policy that houses and shops up to on the basis of "no profit, no loss", may I know why in the case of Kamla Market the ownership rights are not being given to people who are prepared to pay on that basis?

Shri Mehr Chand Khanna: There is no obligation on the part of Government to sell every property to displaced persons. We acquired certain lands, in certain areas and under certain specified conditions. For example, we have built certain shops on road berms. It is not our intention to sell road berms, because they are part of the municipal area and they may be needed for expansion of roads and all that. This area under Kamla Market forms part of Ramla Grounds. When this land was given to the Rehabilitation Ministry it was given under the express condition that the ownership will not be passed on.

Shrimati Renu Chakravarty: May I know whether it is a fact that there was a committee set up by the Delhi State Government under the chairmanship of Dr. Yudhvir Singh, and it